

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, 4th the March, 2024

S.O 146.- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following officer/officials to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Jammu as shown against each:-

S.No.	Name of the Officer/Officials (Mr./Ms.)	Designation	Jurisdiction
1.	Nayeim Iqbal Sheikh Jr. JKAS	Tehsildar	Jammu West
2.	Bitty Singh	Naib Tehsildar	Jammu Khas
3.	Jagdish Singh	Naib Tehsildar	Sidhra Bajalta
4.	Hari Singh	Naib Tehsildar	Suriansar
5.	Mehar Singh	Naib Tehsildar	Muthi
6.	Mohan Singh	Naib Tehsildar	Bhalwal
7.	Jugal Kishore Bharti	Naib Tehsildar	Gharota
8.	Mohd Usman	Naib Tehsildar	Rehal
9.	Mansha Mohd.	Naib Tehsildar	Mandal
10.	Sushil Sharma	Naib Tehsildar	R.S. Pura
11.	Rajinder Singh	Naib Tehsildar	Suchetgarh
12.	Ashok Kumar	Naib Tehsildar	Akhnoor
13.	Ashok Kumar	Naib Tehsildar	Maira Mandrian
14.	Kewal Singh	Naib Tehsildar	Devipur
15.	Jagdish Kumar	Naib Tehsildar	Jourian
16.	Madan Lal	Naib Tehsildar	Samwan
17.	Prem Lal	Naib Tehsildar	Pargwal
18.	Ashfaq Ahmed Butt	Naib Tehsildar	Kharah Balli
19.	Ram Lal	Naib Tehsildar	Jhiri
20.	Kewal Singh	Naib Tehsildar	Ghou Manshana
21.	Darshan Singh	Naib Tehsildar	Bahu
22.	Narinder Kumar	Naib Tehsildar	Ghar Majoor
23.	Randhir Singh	Naib Tehsildar	Satwari
24.	Puran Chand	Naib Tehsildar	Digana
25.	Harjeet Kumar	Naib Tehsildar	Gole
26.	Sanjay Kumar Sharma	Naib Tehsildar	Nagrota
27.	Sewa Singh	Naib Tehsildar	Kattal Battal
28.	Bishno Dutt	Naib Tehsildar	Jandrah
29.	Manjeet Kumar	Naib Tehsildar	Bhalwal
30.	Kiker Singh	Naib Tehsildar	Mathwar
31.	Mohan Lal	Naib Tehsildar	Arnia

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32.	Anil Kumar	Naib Tehsildar	Bishnah Khas
33.	Priyanka Sharma	Naib Tehsildar	Khari
34.	Akhil Magotra	Naib Tehsildar	Maralian
35.	Swaran Singh	Naib Tehsildar	Miaran Shaib
36.	Pritam Singh	Naib Tehsildar	Maira Mandrian
37.	Surinder Singh	Naib Tehsildar	Gigrial
38.	Rattan Chand	Naib Tehsildar	Dori Dagar
39.	Gulshan Ameen	Naib Tehsildar	Marh
40.	Ashok Kumar	Naib Tehsildar	Rakh Bahu
41.	Ashfaq Ahmed	Naib Tehsildar	Rahsalyote
42.	Bishan Dutt	Naib Tehsildar	DC office Jammu

By Order of the Government of Jammu and Kashmir.

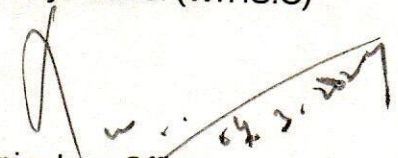
Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/14/2021-10

Dated :- 04 -03- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Jammu. This is with reference to letter No:- No.619-Rev-Adm-mf-21-2024 Dated: - 02-03-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SO Section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
7. Incharge Website section


Senior Law Officer
Department of Law, Justice and P.A